

## ADDENDUM TO FORM G

### INVITATION FOR EXPRESSION OF INTEREST FOR VISAKHA PRIME PROPERTIES CONSTRUCTIONS LTD OPERATING IN REAL ESTATE INDUSTRY AT VISAKHAPATNAM, ANDHRA PRADESH

(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India  
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

This is an Addendum to Form G published on 02 May 2026 for extension of timelines.  
The revised timelines shall be as follows

SL.	RELEVANT PARTICULARS	
1.	Last date for receipt of expression of interest	02 June 2026 (Previously 18 May 2026)
2.	Date of issue of provisional list of prospective resolution applicants	07 June 2026 (Previously 28 May 2026)
3.	Last date for submission of objections to provisional list	12 June 2026 (Previously 02 June 2026)
4.	Date of issue of final list of prospective resolution applicants	17 June 2026 (Previously 12 June 2026)
5.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	22 June 2026 (Previously 17 June 2026)
6.	Last date for submission of resolution plans	22 July 2026 (Previously 17 July 2026)
7.	Process email id to submit Expression of Interest	cirpvisakhaprime@gmail.com

Sd/-

**Ganesh Venkata Siva Rama Krishna Remani**

Resolution Professional

IBBI/IPA-001/IP-PO1386/2018-19/12176

302 Nahar Business Center Chandivali Mumbai 400072

For Visakha Prime Properties Constructions Ltd

Date: 19.05.2026

Place: Mumbai

**Mrs. ASHA VIJAYARAGHAVAN**  
**RETD. JUDICIAL MEMBER, ITAT,**  
**W/o Mr. R.VIJAYARAGHAVAN**  
**D/o Mr.K.R.RAMAMANI - Mrs. HEMALATA RAMAMANI**

**DEEPLY MOURNED BY**

**R. Vijayaraghavan, Mridula, Vikram, and Family Members**  
**Staff and Advocates - SAPR Advocates**  
**Staff RMT SCHOOL**

Last Rites on **3<sup>rd</sup> May 2026 (Sunday) at 9.00 AM**  
New No:75A, Old No:105A, Dr. Radhakrishnan Salai, Mylapore, Chennai - 4.  
**Mobile : 98402 96186**

**FORM G**  
**INVITATION FOR EXPRESSION OF INTEREST FOR**  
**VISAKHA PRIME PROPERTIES CONSTRUCTIONS LTD**  
OPERATING IN REAL ESTATE INDUSTRY AT VISAKHAPATNAM, ANDHRA PRADESH  
(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board  
of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS	
1. Name of the Corporate Debtor along with PAN & CIN/ LLP No.	<b>Visakha Prime Properties Constructions Ltd</b> PAN: AAACV5634N CIN: U45200AP1996PLC021226
2. Address of the registered office	Flat No.17, Lakshmi Aprts, Kirilampudi Layout, Visakhapatnam, (A.P), Andhra Pradesh, India. 530003
3. URL of website	<a href="https://sites.google.com/view/visakhaprime/">https://sites.google.com/view/visakhaprime/</a>
4. Details of place where majority of fixed assets are located	Visakhapatnam, Andhra Pradesh
5. Installed capacity of main products/ services	NA
6. Quantity and value of main products/ services sold in last financial year	NA
7. Number of employees/ workmen	NIL
8. Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	Complete details may be sought by reaching out to Resolution Professional vide its email address: <a href="mailto:cirpvisakhaprime@gmail.com">cirpvisakhaprime@gmail.com</a> . Details are also updated in the company website: <a href="https://sites.google.com/view/visakhaprime/">sites.google.com/view/visakhaprime</a>
9. Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	Complete details may be sought by reaching out to Resolution Professional vide its email address: <a href="mailto:cirpvisakhaprime@gmail.com">cirpvisakhaprime@gmail.com</a> . Details are also updated in the company website: <a href="https://sites.google.com/view/visakhaprime/">sites.google.com/view/visakhaprime</a>
10. Last date for receipt of expression of interest	18 May 2026
11. Date of issue of provisional list of prospective resolution applicants	28 May 2026
12. Last date for submission of objections to provisional list	02 June 2026
13. Date of issue of final list of prospective resolution applicants	12 June 2026
14. Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	17 June 2026
15. Last date for submission of resolution plans	17 July 2026
16. Process email id to submit Expression of Interest	<a href="mailto:cirpvisakhaprime@gmail.com">cirpvisakhaprime@gmail.com</a>

Date: 02.05.2026  
Place: Mumbai

Sd/-  
**Ganesh Venkata Siva Rama Krishna Remani**  
Resolution Professional  
IBBI/IPA-001/IP-PO1396/2018-19/12176  
302 Nahar Business Center Chandivall Mumbai 400072  
For Visakha Prime Properties Constructions Ltd